



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday, 14th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
50	WP(C)/2234/2022 FIXED	MIRA DEKA Versus PUNJAB AND SIND BANK AND 6 ORS	MR S BORTHAKUR MR. U K DEKA	GA, ASSAM
<u>ADMISSION</u>				
51	WA/383/2022 B/O	BADAL DUTTA Versus THE UNION OF INDIA AND 3 ORS.	MR.S C BISWAS MS A BORAH MS. J GHOSH	DY.S.G.I.
	WITH I.A.(Civil)/3685/2022 in WA/383/2022	BADAL DUTTA Versus THE UNION OF INDIA AND 3 ORS.	MR. S C BISWAS MR. S C BISWAS MS A BORAH	DY.S.G.I.
52	WA/384/2022 B/O	GURANGA DEY Versus THE UNION OF INDIA AND 3 ORS .	MR. S C BISWAS MS A BORAH MS. J GHOSH	DY.S.G.I.
	WITH I.A.(Civil)/3686/2022 in WA/384/2022	GURANGA DEY Versus THE UNION OF INDIA AND 3 ORS .	MR. S C BISWAS MS A BORAH MS. J GHOSH	DY.S.G.I.
53	WA/389/2022 B/O	RAJU DEKA Versus THE UNION OF INDIA AND 3 ORS .	MR. S C BISWAS MS A BORAH MS. J GHOSH	DY.S.G.I.
	WITH I.A.(Civil)/3721/2022 in WA/389/2022	RAJU DEKA Versus THE UNION OF INDIA AND 3 ORS .	MR. S C BISWAS MS A BORAH MS. J GHOSH	DY.S.G.I.

ORDERS

54	PIL(Suo Moto)/3/2017 FIXED	X X X X Versus IN RE- STATE OF ASSAM and 10 ORS.	MR.S S DEY SC, GHC	MR K P PATHAK MR. R K D CHOUDHURY GA, ASSAM GA, ASSAM MR. T C CHUTIA (R-1 TO 4) FOREST DEPTT. MR H K DAS MR. D SAIKIA MS. M BHATTACHARYYA (R-5 to 8) SC, GHC SC, GMC SC, FOREST SC, REVENUE
	WITH			
55	PIL/40/2021	PRADIP BARUAH Versus UNION OF INDIA AND 9 ORS	MR. P N CHOUDHURY MRS. H SARMAH MR. D KONWAR	GA, ASSAM MR. V RAJKHOWA MR D GOGOI ASSTT.S.G.I. SC, FOREST SC, PCB SR. SC, APGCL SC, GMC
	WITH I.A.(Civil)/1169/2021 in PIL/40/2021	PRADIP BARUAH Versus UNION OF INDIA AND 9 ORS.	MR. P N CHOUDHURY MRS. H SARMAH	GA, ASSAM ASSTT.S.G.I. SC, GMC SR. SC, APGCL SC, PCB SC, FOREST
56	PIL/60/2019 FIXED	BACHPAN BACHAO ANDOLAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR. P P SARMA	GA, ASSAM SC, GHC
	WITH			
57	PIL(Suo Moto)/1/2018	X-X-X Versus IN RE THE GOVT OF ASSAM AND 3 ORS	MR. H K DAS(SC, GHC)	GA, ASSAM ASSTT.S.G.I.
58	Cont.Cas(C)/420/2020 FIXED	ASSAM SOCIETY OF CENTRE OF EXCELLENCE AND 11 ORS. Versus SRI BISWAJIT PEGU AND 2 ORS.	MR. R C SAIKIA MS. K SAIKIA MR S DAS	MR. R BORPUJARI (R2) MR. D SARAF (R-3) MR. S S GUPTA (R-3) MS. N BORDOLOI (R2) MR P AGARWAL
59	I.A.(Civil)/3705/2022 B/A, CONNECTED WITH ITEM NO. 8 OF THE DAILY CAUSE LIST in WA/154/2021	SIKKIM-MANIPAL UNIVERSITY (SMU) Versus UNION OF INDIA AND 2 ORS	MR K AGARWAL MR. M DAS	DY.S.G.I. SC, U G C

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LEAVE NOTE OF ADVOCATES FOR 14/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023

14)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
15)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
16)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
17)	MR. U SARMA	14-12-2022	To	15-12-2022
18)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
19)	MR. A K JAIN	13-12-2022	To	16-12-2022
20)	MR. B NATH	16-12-2022	To	06-01-2023
21)	MR. N BARMAN	14-12-2022	To	22-12-2022
22)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
23)	MR. P KHATANIAR	13-12-2022	To	08-02-2023



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BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO DIVISION
BENCH-II) AND SPECIAL CAUSE LIST
DATED 21-11-2022 TO 02-12-2022(RELATING
TO DIVISION BENCH-II),ALONG WITH THE
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)
RELATING TO FOREIGNER MATTER**

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
MR. JUSTICE N.K SINGH AND HONOURABLE MR.
JUSTICE P.J. SAIKIA]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
16	WP(C)/7814/2022 FIXED	MD. JAINAL UDDIN @ JAINAL ABDIN Versus THE UNION OF INDIA AND 4 ORS.	MS B B AHMED MR R ISLAM MR R ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
17	WP(C)/8050/2022 B/O	JAHAN ALI @ MD JAHAN MALLIK Versus THE UNION OF INDIA AND 7 ORS	MR. R ISLAM MR T T MONI	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
18	WP(C)/8053/2022 B/O	CHAKERA BEWA @ SAKIRA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. A R BHUYAN MR. R ISLAM MR T T MONI	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
19	WP(C)/8066/2022 B/O	RAHIM ALI @ MD. RAHIM ALI Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI H A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
20	WP(C)/8070/2022 B/O	GARZAN ALI @ MD GARZAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI H A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 14/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
15)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
16)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
17)	MR. U SARMA	14-12-2022	To	15-12-2022
18)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
19)	MR. A K JAIN	13-12-2022	To	16-12-2022
20)	MR. B NATH	16-12-2022	To	06-01-2023
21)	MR. N BARMAN	14-12-2022	To	22-12-2022
22)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
23)	MR. P KHATANAR	13-12-2022	To	08-02-2023



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1-56), ALONGWITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
41	WP(C)/6804/2022 BY SLIP	PRANAB JYOTI BHUYAN Versus THE STATE OF ASSAM AND 5 ORS	MR. S U AHMED	SC, ELEM. EDU GA, ASSAM
42	WP(C)/7963/2022 BY SLIP	NIBEDITA MAHANTA Versus THE STATE OF ASSAM AND 3 ORS.	MS. N S THAKURIA MR. G K THAKURIA	SC, HIGHER EDU
43	WP(C)/8065/2022 B/O	POBAN GOGOI Versus THE DIBRUGARH UNIVERSITY AND 3 ORS.	MR R SENSUA MR D BORAH M. A. OASIS	SC, DIB. UNIVERSITY
44	WP(C)/8068/2022 B/O	DR LILADHAR PEGU AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	G UDDIN MS. P ADHIKARI MR A K AZAD	SC, HIGHER EDU
45	WP(C)/8072/2022 B/O	RAHUL NATH AND 47 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. K N CHOUDHURY MR. S HAZARIKA MS A M DCOSTA	SC, HIGHER EDU SC, APSC SC, APSC SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 14/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
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12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
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17)	MR. U SARMA	14-12-2022	To	15-12-2022
18)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
19)	MR. A K JAIN	13-12-2022	To	16-12-2022
20)	MR. B NATH	16-12-2022	To	06-01-2023
21)	MR. N BARMAN	14-12-2022	To	22-12-2022
22)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
23)	MR. P KHATANIAR	13-12-2022	To	08-02-2023



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
68	WP(C)/7968/2022 FIXED	MOMEE GOGOI BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, P AND R.D. GA, ASSAM
69	WP(C)/8051/2022 B/O	RITAMANI DEKA @ RITAMONI DEKA BORO Versus THE STATE OF ASSAM AND 6 ORS.	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, BTC
70	WP(C)/8052/2022 B/O	KABITA ADHIKARY MONDAL Versus THE STATE OF ASSAM AND 12 ORS	MR N AHMED MR N AHMED MR. K D SARMA M M ZAMAN MR A BASUMATARY	GA, ASSAM
71	WP(C)/8061/2022 B/O	KAKU MONI SAIKIA AND 51 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MR S GAUTAM	GA, ASSAM SC, FINANCE
ADMISSION				
72	WP(C)/2345/2017 FIXED	PRANAB KUMAR SAHA Versus THE STATE OF ASSAM and 3 ORS.	MR.B D GOSWAMI MS.H DEKA MR.J M GOGOI	SC, FCSCA MR.F U BORBHUIYA(R-4) MR. M R ADHIKARI (GA, ASSAM) R-1,2 & 3 MS.S DASR-4
73	WP(C)/848/2022 FIXED	GOUTAM DEKARAJA AND 11 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 5 ORS.	MS. B BHUYAN MR. A KHOUND MS B BORA MR J DAS	SC, APDCL
ORDERS				
74	I.A.(Civil)/3714/2022 WP(C) 2949/2022 Cont.Cas(C) 278/2022 (BOTH D/O), B/O in WP(C)/2949/2022	ASSAM GRAMIN VIKASH BANK AND ANR. Versus RAMESH JARADHARA		MR. B K BHATTACHARJEE

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LEAVE NOTE OF ADVOCATES FOR 14/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
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12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
15)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
16)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
17)	MR. U SARMA	14-12-2022	To	15-12-2022
18)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
19)	MR. A K JAIN	13-12-2022	To	16-12-2022
20)	MR. B NATH	16-12-2022	To	06-01-2023
21)	MR. N BARMAN	14-12-2022	To	22-12-2022
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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.1-60), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
52	WP(C)/4607/2022 FIXED	MOFIZ ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM MR. U DUTTA
	WITH			
53	WP(C)/4583/2022	ABDUL SIDDIK AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM
	WITH			
54	WP(C)/4584/2022	MD. JONAB ALI Versus THE STATE OF ASSAM AND 7 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM MR. U DUTTA MR. U DUTTA
	WITH			
55	WP(C)/4609/2022	UMAR ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM MR. U DUTTA
56	WP(C)/7924/2022 FIXED	MINTU ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. N BORAH N AHMED	SC, P AND R.D. GA, ASSAM SC, IWT
57	WP(C)/8060/2022 B/O	JAMAL UDDIN AHMED AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. P HAZARIKA B. K. BORAH P. BORAH	SC, CO OP GA, ASSAM
58	WP(C)/8064/2022 B/O	SYED WASIM ROHMAN Versus THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, TAXATION
ORDER (STAY VACATING)				
59	I.A.(Civil)/3695/2022 (CONNECTED WITH ITEM NO.37 IN THE DAILY LIST), B/O in WP(C)/7217/2022	SOLAR DESIGN PVT. LTD. Versus UNION OF INDIA AND 2 ORS	MR. D BORAH	MR. A GAYAN
ADMISSION				
60	WP(C)/6228/2022 FIXED	HUSSAIN AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. T DEURI MRS. R S DEURI MS T WAPANGLA MR D KALITA	GA, ASSAM MR H R CHOUDHURY (R-5) S. TALUKDAR (R-5)

61	WP(C)/7104/2022 FIXED	BHABANANDA DOLEY Versus THE UNION OF INDIA AND 3 ORS	MR. J KALITA	SC, TAXATION MR. B CHOUDHURY, SC STATE GST DY.S.G.I.
62	WP(C)/7597/2022 FIXED	M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PVT. LTD. AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MS. B CHOWDHURY	MR G N SAHEWALLA (R3, R4) MS. N K DEVI (R3, R4) MR. N ANIX SINGH (R3, R4) MR. K GOGOI (C.G.C.) DY.S.G.I. SC, I R C T C
	WITH I.A.(Civil)/3626/2022 in WP(C)/7597/2022	THE INDAIN RAILWAY CATERING AND TOURISM CORPORATION LTD. AND ANR. Versus M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PVT. LTD. AND 4 ORS.	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH	MS B CHOUDHURY ASSTT.S.G.I.
63	WITH WP(C)/7138/2022	M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PRIVATE LTD. AND 3 ORS. Versus UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MS. B CHOWDHURY	MR G N SAHEWALLA (R3, R4) MS. N K DEVI (R3, R4) MR. N ANIX SINGH (R3, R4) MR. B DEKA (R-1,2,5) DY.S.G.I. SC, SC, IRCTC
	WITH I.A.(Civil)/3670/2022 in WP(C)/7138/2022	THE INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD. AND ANR. Versus M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PRIVATE LTD. AND 6 ORS.	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH	MS B CHOUDHURY
64	WITH WP(C)/7624/2022	M/S KRISHNA ENTERPRISES AND ANR. Versus THE UNION OF INDIA AND ORS.	MS. B CHOWDHURY	MR G N SAHEWALLA (R4, R5) MRS. R DEVI MS. N K DEVI (R4, R5) MR. N ANIX SINGH (R4, R5) DY.S.G.I. SC, SC, IRCTC
	WITH I.A.(Civil)/3624/2022 in WP(C)/7624/2022	THE INDAIN RAILWAY CATERING AND TOURISM CORPORATION LTD. AND ANR. Versus M/S KRISHNA ENTERPRISES AND 4 ORS	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH	MS B CHOUDHURY ASSTT.S.G.I.
BAIL HEARING (BA)				
65	Bail Appln./3124/2022 FIXED	PARESH KALITA Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
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12)	MR S HOQUE	07-12-2022	To	16-12-2022

13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
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21)	MR. N BARMAN	14-12-2022	To	22-12-2022
22)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
23)	MR. P KHATANIAR	13-12-2022	To	08-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday, 14th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 57-113), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
54	I.A.(Civil)/3270/2022 FIXED in WP(C)/5914/2022 WITH WP(C)/5914/2022	KRISHNA GOWALA Versus SHANTANU KUMAR DAS SHANTANU KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROY MR. S K CHAKRABORTY MRS. P GOSWAMI MS N SAIKIA	MRS. P GOSWAMI SC, SEC. EDU. MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY (r-4,5)
ORDER (IMPLEADMENT OF PARTY)				
55	I.A.(Civil)/3712/2022 B/O in WP(C)/6304/2022 WITH WP(C)/6304/2022	GANIRGRAM HIGH SCHOOL Versus DULAL ROBI DAS AND 15 ORS DULAL ROBI DAS AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MR A K DAS J. AKTAR MR. N H LASKAR MS. J GHOSH	SC, SEC. EDU. MR. N H LASKAR SC, SEC. EDU. GA, ASSAM
ADMISSION				
56	WP(C)/960/2017 FIXED	SHARIF UDDIN Versus THE STATE OF ASSAM and 4 ORS.	MRS.P B HAZARIKA MD. A J ATIA MR.S ALI MD.S ALI MS A H ATIA	GA, ASSAM(R 3 & 4) SC, SECONDARY EDUCATION(R 1,2 & 5)
57	WP(C)/8580/2019 FIXED, WITH WP(C)/243/2015 (D/O)	ANANDA RAM DAS AND 75 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR M SARMA	SC, ELEM. EDU GA, ASSAM SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 14/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
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23)	MR. P KHATANAR	13-12-2022	To	08-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)),ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP HEARING CAUSELIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE N.K. SINGH AND HIS LORDSHIP]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>				
50	AB/3153/2022 B/O	SAHA ALOM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
<u>ADMISSION</u>				
51	MACApp./837/2022 FIXED	UNITED INDIA INSURANCE CO. LTD. Versus MD. HATIM ALI @ MD. HABIB ALI and 2 ORS,	MR S DUTTA MS.M CHOUDHURY	
	WITH I.A.(Civil)/3720/2022 in MACApp./837/2022	UNITED INDIA INSURANCE CO. LTD., Versus MD. HATIM ALI @ MD. HABIB ALI and 2 ORS,	MR S DUTTA MS.M CHOUDHURY	
<u>ORDERS</u>				
52	I.A.(Civil)/264/2022 WITH LCR, B/O in MACApp./113/2021	MUSSTT. AMATUN NESSA CHOUDHURY AND 3 ORS. Versus NATIONAL INSURANCE CO. LTD.	MR. M TALUKDAR	MR. R K BHATRA
	WITH MACApp./113/2021	NATIONAL INSURANCE CO. LTD. Versus MUSSTT. AMATUN NESSA CHOUDHURY AND 7 ORS.	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN MS R GANGAWAT MS M N KONYAK	MR. M TALUKDAR (R- 1 TO 4) MR. L R MAZUMDER (R-8) MR. A Z AHMED (R-8)

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LEAVE NOTE OF ADVOCATES FOR 14/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
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23)	MR. P KHATANIAR	13-12-2022	To	08-02-2023



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
73	WP(C)/6944/2018 FIXED	PRAGJYOTISHNAGAR DEVELOPMENT COMMITTEE AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MS. A KAPINJAL MR. S HAZARIKA	MR. B D KONWAR SR. ADV. (R5) MR. R KALITA (R5) MR. R SALOI (R5) MS. M K BROWN (R5) SC, GMC SC, EXCISE DEPTT.
74	WP(C)/1913/2020 FIXED	MONI MUKTA KRIKHI SEVA GROUP (ASG) Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR A R BHUYAN MR. A M KHAN	MR. S H RAHMAN GA, ASSAM MR. D A KAIYUM SC. AGRI. DEPTT.
75	WP(C)/2422/2020 CAVT. NO.0314/2020 FIXED	SAMITI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM MR DEBA SARMAH FOR CAVEATOR
76	WP(C)/5071/2020 FIXED	NEZAM UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A R TALUKDAR	SC, PWD
77	WP(C)/1138/2021 FIXED	MD. KHALIL ALI AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. B PHUKAN	GA, ASSAM MR. S (R-2) MR. K K PARASAR MR A K BORO (R-2) MR D S DEKA (r-2) ASSTT.S.G.I.
78	WP(C)/7070/2022 B/O	RUHUL AMIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D.
ORDERS				
79	WP(C)/514/2020 FIXED	INDIAN OVERSEAS BANK AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, ASSAM MR. P J SAIKIA (R4) MR. R S MISHRA (R4) SC, REVENUE
WITH				
80	WP(C)/9010/2019	SANJAY KUMAR DEORAH Versus INDIAN OVERSEAS BANK AND 3 ORS	N JOSHI MR. J BHARALI MR. M SHARMA	MR. A GANGULY MR. A DUTTA MR. A DHANUKA

81	WP(C)/6026/2022 FIXED	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MRS. R S CHOWDHURY MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	GA, ASSAM
WITH				
82	WP(C)/3079/2022	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS	GA, ASSAM MR. N C DAS (r-6) MS. M DEVI (r-6) MR. A DAS (r-6) MS M BORAH(r-6)
83	WP(C)/6971/2022 CAVT. NO.12652/022, FIXED	RUHUL AMIN Versus THE STATE OF ASSAM AND 15 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY MS R DEKA	SC, P AND R.D. GA, ASSAM MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 14/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
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23)	MR. P KHATANAR	13-12-2022	To	08-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
50	AB/3161/2022 B/O	ABUL SHEIKH @ ABUL SK Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
ADMISSION				
51	CrI.A./332/2022 FIXED	JOHIRUL ISLAM @ JAHER ALI Versus THE STATE OF ASSAM AND ANR .	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/789/2022 in CrI.A./332/2022	JOHIRUL ISLAM @ JAHER ALI Versus THE STATE OF ASSAM AND ANR .	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
BAIL HEARING				
52	AB/3527/2022 FIXED	SURUT JAMAL SK Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
53	AB/3638/2022 WITH CASE RECORD, OFFICE NOTE, FIXED	MAHURUDDIN ALI @ MAHURUDDIN Versus THE STATE OF ASSAM	MR. R SARMA MR. A H CHOUDHURY	PP, ASSAM
ORDERS				
54	I.A.(CrI.)/803/2022 BA 3219/2022(D/O), B/O in Bail Appln./3219/2022	MIRAS FARUKH AHMED Versus THE STATE OF ASSAM	MR. A K SHARMA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
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23)	MR. P KHATANAR	13-12-2022	To	08-02-2023



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BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5313/2020 BY SLIP	MD. SAHIDUL PARAMANIK Versus THE STATE OF ASSAM AND 3 ORS	MR. A F N U MOLLAH MD H R AHMED	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 14/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
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22)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
23)	MR. P KHATANIAR	13-12-2022	To	08-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday, 14th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[THIS BENCH WILL SIT AT 10:30 AM AND WILL RISE AS SOON AS THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE N.K. SINGH AND HONOURABLE MR. JUSTICE A.BORTHAKUR RISES AND WILL SIT AGAIN AFTER RISING OF THE SPECIAL DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE S.SHYAM AND HIS LORDSHIP]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
15	RSA/94/2015 PART-HEARD, BY SLIP	SHRI MANAB MIHIR PATAR Versus SHRI PRASANTA PATAR and 8 ORS	MR.P S DEKA MR.N DEKA MS.P R MAHANTA MR.S R GOGOI MR.P BORAH	MR.B ISLAM(R-1) MR.A ALAM(R-1) MDR ALIR-1

LEAVE NOTE OF ADVOCATES FOR 14/12/2022

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[For Wednesday, 14th December 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-35), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
52	Bail Appln./2414/2022 (AT 10:30 AM)	SHAHIDUR RAHMAN Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN MR. N UDDIN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
53	Bail Appln./3251/2022 WITH CASE RECORD AND CASE DIARY, FIXED	MD. HAJRAT ALI Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
54	Bail Appln./3280/2022 FIXED	HASEN ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
55	Bail Appln./3426/2022 FIXED	HANIF ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	PP, ASSAM
<u>BAIL HEARING</u>				
56	AB/2438/2022 FIXED	NAZRUL HAQUE AND 4 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR K HUSSAIN	PP, ASSAM
57	AB/3278/2022 FIXED	MINAJ UDDIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
58	AB/3624/2022 WITH OFFICE NOTE, FIXED	ALFAJ UDDIN @ ALFAZ UDDIN Versus THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS

IT IS FOR INFORMATION TO ALL LEARNED ADVOCATES THAT ON TUESDAYS AND THURSDAYS, OLD PENDING MATTERS WOULD BE TAKEN UP FIRST IRRESPECTIVE OF THE STAGES OF LISTING i.e. MOTION/ADMISSION/ORDERS/ HEARING ETC.EXCEPT THE PART-HEARD MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

46	WP(C)/2121/2018 FIXED	DILIP CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. S SAHU MR. C DEKA MS P DEKA MRS. P GOGOI MS H DEKA MR G C HAZARIKA MR A K PANDIT	GA, ASSAM SC, FINANCE
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LEAVE NOTE OF ADVOCATES FOR 14/12/2022

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BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
MR. JUSTICE SUMAN SHYAM AND HER LORDSHIP]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
49	Crl.Pet./1242/2022 FIXED	SALMAN AHMED Versus THE STATE OF ASSAM AND ANR	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER	PP, ASSAM
50	Crl.Pet./1271/2022 B/O	GUNAJIT DEKA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS,	MR. N C DAS MS. M DEVI MR. M DAS MS M BORAH	PP, ASSAM
ORDERS				
51	I.A.(Crl.)/490/2022 FIXED in AB/1229/2022	SMT. PAROMITA PURKAYASTHA AND ANR. Versus BIJOY NUNIA AND 2 ORS	MRS. P GOSWAMI MS N SAIKIA	MR. S C BISWAS PP, ASSAM
	WITH AB/1229/2022	BIJOY NUNIA AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. A K DAS MS. R DEVI	MRS. P GOSWAMI MS N SAIKIA PP, ASSAM

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